The Minister of Commerce (Shri' Karmarkar): No., Sir.

Pandit D. N. Tiwary: May I know whether sometime past licences for the import of Indian jute goods were cancelled by the Turkish Government because of acute shortage of foreign exchange?

Shri Karmarkar: So far as jute goods are concerned, I find that during 1955 about 2,700 tons have been passed for shipment.

Pandit B. N. Tiwary: May I know whether India has become self-sufficient in jute goods? If not, for what reasons are jute goods being exported?

Shri Karmarkar: We have a surplus of jute goods, as my hon. friend ought to know.

Shri L. N. Mishra: May I know whether Government are aware of the fact that some European traders in jute have joined together to fight with the Indian jute exports? If so, what steps are Government going to take to face that?

Shri Karmarker: I am aware of all the aspects relating to Turkey. Is the hon. Member speaking with reference to Turkey?

### Low-income Group Housing Scheme

\*27. Chaudhri Muhammed Shaffee: Will the Minister of Works, Housing and Supply be pleased to refer to the reply given to Starred Question No. 1647 on the 29th March, 1955 and state the total loan sanctioned and the payments made so far to the Jammu and Kashmir State Government under the Low-income Group Housing Scheme?

The Minister of Commerce (Shri-Karmarker): The total loan allocation made so far to the Jammu and Kachmir Government under the Scheme is Rs. 35 Lakhs. The State Government have not yet asked for any payment against this allocation.

Shri B. Ni Mishrar May I know which are the States where this scheme is in operation and how much the Government have given till now to each of those States?

Shri Karmerkar: It is a long list of 24 States. If you permit me, I shall read it.

Mr. Spenker: It takes a long time. He may place it on the Table of the House.

## विदेशं में भारतीय निशन

\*२६. श्री के० सीं० सोविया: क्या प्रवान मंत्री उस देशों के नाम बसाने की क्रपा करेंगे जहां सरकार निकट भविष्य में प्रपने राजदूतावास एवं मिक्कन स्थापित करने का विचार कारती है ?

भी साक्त भली का : इत विषय में कुछ प्रस्ताव किचाराधीन हैं भीर कुछ मामलों में सम्बन्धित विदेशी सरकारों से बातचीतें चल रही हैं। ऐसे प्रस्ताकों अथवा कातचीतों के बारे में समाचार प्रकट करना अनिहित में नहीं है।

भी के सी को सिया : दूतावास ग्रीर मिशन स्थापित करने के लिये कौन कीन सी विशेष बातों पर ध्यान दिया जाता है ?

भी साबत सभी भां : जितनी बातों का ताल्लुक उस से होता हैं उन पर ध्यान दिया जाता है ।

Mr. Speaker: : If there is any hing of special importance, he may state it.

Shri Sadath Ali Khan: Various aspects before opening a Mission in a foreign country are considered, such as trade, cultural relations and diplomatic relations. Everything is taken into consideration.

बी के बी सी सोबिया: व्यापार के लिए जो ट्रेड मिशन खोले गये हैं उनका बीर जो कटनीतिक दूसावास हैं उनका क्या सम्बन्ध हैं?

Mr. Speaker: It is going beyond the scope.

Shri Kamath: Is there any truth in reports appearing it a section of the Press that Government will shortly establish diplomatic relations with Spain?

The Prime Minister and Minister of External Affairs (Shri Jawaharlai Nehru): The matter before us has been the opening of consular relations with Spain. It may be that in future we may consider the other matter also; at present, it is a consular matter.

#### N.E.F.A.

\*30. Shri Rishang Keishing: Will the Prime Minister be pleased to state:

(a) the number of persons who were arrested in Tuensung Division in connection with recent incident in which three Assam Riflemen lost their lives;

- (b) the number of tribals other than the residents of the Tuensang Division who were also arrested; and
- (c) the number of villagers involved in the said incident?

The Parliamentary Secretary to the Minister of External Affairs (Shri J. N. Hazarika): (a) to (c). The information has been called for from the local authorities and will be placed on the Table of the House when received.

Shri Rishang Keishing: Is it a fact that certain areas of the Naga hills and NEFA have been declared as disturbed areas recently and the Government of India have allowed the Assam Government and the NEFA authorities to use regular Indian Armed Forces to suppress the disturbances in those areas?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): It is true that certain areas have been described as disturbed areas there, at the instance of the Assam Government.

Shri Rishang Keishing: Whether certain areas of NEFA have also been included in the disturbed areas and the Assam Government have been allowed to use the regular Indian Armed Forces to suppress the disturbances in these so-called disturbed areas?

Shri Jawaharlal Nehru: If the hon. Member is referring to the Assam Rifles, they are normally stationed there. That is their habitant. The Assam Rifles function in the North Hast Forntier Agency region as well as round about. They are there, of course, and if necessary, they are used. I do not quite know what particular instance the hon. Member has in mind.

Mr. Speaker: The allegation seems to be that they are members of the regular Armed Forces.

Shri Jawaharlal Nehru: They are the Assam Rifles which are not the regular Army, but which are, certainly, like the Army.

Shri Rishang Keishing: What I am asking is whether any part of NEFA is also included in the disturbed areas. My second question is whether the regular Indian Armed Forces have been allowed to be used in this area.

Shri Jawaharlal Nehru: I have to enquire, as I do not know. But normally the Assam Rifles function there.

Shri Kamath: W. at measures have been taken by the Central Government, or have been recomme and by the Government, to improve the e-onomic condition of these tribals so as to keep them contented? Shri Jawaharlai Nehru: These measures have been repeatedly stated on the floor of this House in answer to questions and in reports. I can hardly detail them. If I may say so, quire considerable progress has been made. When reference is made to certain disturbed areas, it relates to a very small part rather on the Burma border not to that vast North East Frontier Agency area.

**Shri K. K. Basu:** May we know the causes of disturbance in the small pockets which the Prime Minister just mentioned?

Shri Jawaharlal Nehru: The causes may be several, but principally that pocket is rather closely connected geographically with the Naga Hills District and certain disgruntled elements from the Naga Hills District are said to have gone there and created these difficulties.

# Low-income Group Housing Scheme

\*31. Shri Biren Dutt: Will the Minister of Works, Housing and Supply be pleased to state:

- (a) whether the Government of Tripura have introduced the Low-Income Group Housing Scheme in the State; and
- (b) if so, the number of persons who have been given loans since June, 1954 under the Scheme?

The Minister of Commerce (Shri Karmarkar): (a) Not yet, Sir.

(b) Does not arise.

Shri Biren Lutt: What are the difficul ies of introducing this scheme in Tripura?

Shri Karmarkar: The difficulty is that the State Government have not sent their scheme yet. They recently asked us to send them model rules and w: have sent them the model rules of the punjab Government.

### Rourkela Steel Plant

\*32. Shri Sanganna: Will the Minister of Iron and Steel be pleased to refer to the reply given to Starred Question No. 2651 on the 27th April, 1955 and state:

- (a) whether any decision has since been taken in regard to the supply of water to Rourkela Plant; and
  - (b) if so, the nature thereof?

The Minister of Commerce and Industry and Iron and Steel(Shri T.T. Krishnamachari): (a) and (b). Investigations in the matter are still proceeding.

Shri Sanganna: May I know whether the hon. Ministr has visited the site recently, and if so, whether he has made a through study of this aspect of the question?